

licensing authority has also been authorized to disqualify a driver from holding a driving license or revoke said license under circumstances indicated under Section 19 of Motor Vehicles Act, 1988.

(c) Analysis of road accidents indicates that nearly 75% of road accidents are attributable to drivers. The various causes for the same include overspeeding, lack of alertness, error in judgement, fatigue, lack of physical fitness, etc.

(d) Under Road Safety programmes a number of steps as indicated below are being taken:—

- (i) Giving grant-in-aid to voluntary organizations for administering road safety programmes in order to create awareness among the public.
- (ii) Under National Highway Accident Relief Service Scheme, from the year 2000-2001, voluntary organizations are also considered alongside State agencies.
- (iii) National Award has been instituted for voluntary organizations/ individuals for outstanding work in the field of road safety.
- (iv) All India Essay Competition on road safety are organized for school children for creating awareness among the school children.
- (v) Observance of Road Safety Week in the first week of every year across the country etc.
- (vi) Publicity campaign on Road Safety Awareness through audio-visual-print media.
- (vii) Refresher training of Heavy Motor Vehicle Drivers, etc.

Road projects in Orissa

568. SHRI ANANTA SETHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the proposals submitted by the State Government of Orissa during the last three years for development of roads in the State out of the Central Road Fund;

(b) how many of those projects are now being implemented in the State with the Central Road Fund;

(c) the estimated cost of those projects and the funds released for the purpose; and

(d) by when these projects are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETD.) B.C. KHANDURI): (a) 17 proposals were submitted by the State Govt. of Orissa during the last three years for development of roads in the State out of Central Road Fund.

(b) Out of 17 proposals, 4 proposals were sanctioned for implementation. Rest of the proposals could not be accommodated within the free balance then available under Central Road Fund.

(c) Estimated cost of 4 projects is Rs. 1525 lakhs and a sum of Rs. 1141.89 lakhs has been released.

(d) Two works have already been completed. Out of the remaining two works, one is targeted for completion by March 2002 and the other by March 2003.

Four laning of roads in Gujarat

569. SHRI BACHANI LEKHRAJ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the National Highways in Gujarat where four laning has been completed;

(b) the other sections in the State where four laning is in progress; and

(c) the amount sanctioned for this work and the amount spent so far?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETD.) B.C. KHANDURI): (a) Four laning in about 207.78 km. of NH-8, 154.10 km. of NH-8A, 59.54 km. of NH-8B, 44.42 km. of NH-8C, 13.00 km. of NH-14, 1.4 km of NH 59 and 4.00 km of NH 6 has been completed in the State of Gujarat.

(b) and (c) Four laning works in 118.20 km. of NH-8, 93.46 km. of NH-8A, 17.00 km. of NH-8B, 22.7 km. of NH-14 and 93.3 km. Ahmedabad-Vadodara Expressway are in progress at a cost of Rs. 1148.831 crore, out of which Rs. 405.301 crore has been spent so far.